

ADDENDUM

TO

**THE LIST OF BUSINESS FOR THE SITTING OF THE
PUNJAB VIDHAN SABHA TO BE HELD TODAY,
i.e. THE 29TH JUNE, 2022 AT 2.30 P.M.**

After the heading "**I. QUESTIONS**", the following heading shall be added as

"I-A. PAPERS TO BE LAID ON THE TABLE":-

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A MINISTER to lay on the Table –

- i) Report of the Comptroller and Auditor General of India on Social, General Revenue and Economic Sectors (Non-Public Sector Undertakings) for the year 2018-19-Govt. of Punjab;
- ii) Audit Report of the Comptroller and Auditor General of India on State Finances for the year 2019-20-Govt. of Punjab;
- iii) Report of the Comptroller and Auditor General of India on Revenue Sector for the year 2019-20-Govt. of Punjab;
- iv) Report of the Comptroller and Auditor General of India on Compliance Audit of Social, General and Economic Sectors for the year 2019-20-Govt. of Punjab;
- v) Report of the Comptroller and Auditor General of India on General Purpose Financial Report of State Public Sector Enterprises for the year 2019-20-Govt. of Punjab;
- vi) Report of the Comptroller and Auditor General of India on Performance Audit on Pre and Post Ujwal Discom Assurance Yojna in Punjab State Power Corporation Limited for the year 2019-20-Govt. of Punjab;
- vii) Report of the Comptroller and Auditor General of India on Performance Audit on Efficacy of Implementation of the Constitution (Seventy-fourth Amendment) Act, 1992-Govt. of Punjab;
- viii) Audit Report of the Comptroller and Auditor General of India on State Finances for the year 2020-21-Govt. of Punjab;

P.T.O.

- ix) Report of the Comptroller and Auditor General of India on Performance Audit of Direct Benefit Transfer (Cash Transfer)-Govt. of Punjab;
- x) Annual Technical Inspection Reports on Panchayati Raj Institutions and Urban Local Bodies for the years 2016-17, 2017-18 and 2018-19-Govt. of Punjab;
- xi) Report of the Comptroller and Auditor General of India on Performance Audit on Outcomes of Higher Education in Punjab-Govt. of Punjab;
- xii) Finance Accounts of Government of Punjab (Volume-1 and Volume-II) for year 2019-20;
- xiii) Appropriation Accounts of Government of Punjab for the year 2019-20;
- xiv) Finance Accounts of Government of Punjab (Volume-1 and Volume-II) for year 2020-21; and
- xv) Appropriation Accounts of Government of Punjab for the year 2020-21;

as required under Article 151(2) of the Constitution of India."

**CHANDIGARH:
THE 29TH JUNE, 2022**

**SURINDER PAL,
SECRETARY.**
